

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:523  
ANSWERED ON:26.11.2012  
AMENDMENT IN BID INVITATION FOR NH PROJECTS  
Pandey Shri Ravindra Kumar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether National Highways Authority of India (NHA) has made an amendment in bid invitation for highway projects as a result of which only seven big parties/companies are allowed to present their bids;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether this amendment is likely to have an adverse effect on the completion of highway projects; and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) No, Madam.
- (b) to (d) Do not arise.